

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

15

T.C.P No. 424/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Indian Transport Organisation  
V/s.  
DBM Geotechnic & Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Jaideep Singh khattar	i/b / khaitan SCO	
②	Naren Nimbalhar		

ORDER

TCP No. 424/ I&BP/NCLT/MB/MAH/2017

Wrongly on Board. List this matter as fixed before on 17.7.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)